

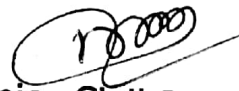
**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 27.08.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	M.A.15024/2019	K.L.P.	H.V.
2	M.A.15015/2020	K. Mohan	
3	M.A.15016/2020	K. Mohan	
4	M.A.15030/2020	A.G.Shivanna	H.B.P.
5	A.S.15001/2020	M/S Angadi	
6	A.S.15002/2020	M/S Angadi	
7	A.S.15027/2018	M.Thimmarayaswamy	T.R.S.
8	M.A.15005/2018	S. Vasanthkumar	Y.N.S.R.
9	R.A.15003/2020	T.K.R.	K.N.S.
10	R.A.15057/2019	A.S.Nagendra Rao	T.K.R.
<b>AFTERNOON SESSION</b>			
1	M.C.15033/2020	K.N.S.	T.S.
2	M.C.15150/2020	N. Ashwathagowda	
3	M.V.C.48/2018	N.M.Manjunath	T.H.C.
4	M.V.C.49/2018	N.M.Manjunath	T.H.C.
5	R.A.15004/2019	B.M.L.	G.K.
6	R.A.15016/2020	K.N.Subba reddy	
7	M.A.15031/2020	A.R.S.R.	
8	CrI.A.15011/2019	H.M.Gopal	P.P.
9	CrI.Misc.15105/2020	Yahathesham	P.P.
10	CrI.Misc.15106/2020	Roshan M.C.	P.P.
<b>Judgment \ Orders</b>			
1	M.V.C.67/2017		
2	M.V.C.68/2017		
3	M.A.15082/2019	A.R.S.R.	
4	M.A.15092/2019	A.R.S.R.	
5	R.A.15001/2017	N.R.	
6	CrI.Misc.15102/2020	Babajan	P.P.
7	CrI.Misc.15104/2020	R. Chandra Shekar	P.P.

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 27-08-2020.

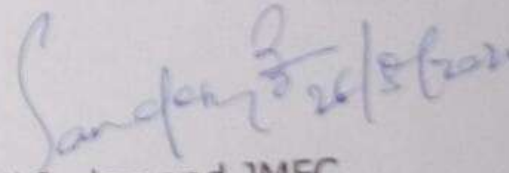
<b>MORNING SESSION</b>			
<b>HEARING</b>			
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>
1.	O.S.	285/18	- T. Narayanappa V/s. M.R. Ananda Ram
2.	O.S.	246/16	- C. Ashwini V/s. Marithammegowda
3.	O.S.	731/13	- Malamma V/s. Munikoonappa
4.	O.S.	155/18	- Nagarathnamurthy V/s. Anjinappa
5.	O.S.	373/16	- Lakshmi Narasamma V/s. Akkayamma
6.	O.S.	111/18	- Munilakshamma V/s. Gowramma
7.	O.S.	426/16	- B.P. Krishnappa V/s. J. Venkateshappa
8.	O.S.	172/09	- Savithamma V/s. Nagarathnamma
9.	O.S.	365/18	- Kamakshamma V/s. Ramanjinappa
10.	O.S.	539/16	- V. Rajesh V/s. Narayanappa
<b>AFTERNOON SESSION</b>			
11.	O.S.	<del>363/16</del>	- K.V. Jayaram V/s. K.M. Muniyappa
12.	O.S.	476/18	- Mangalagowramma V/s. Hanumanthachari
13.	O.S.	395/09	- Pillappa V/s. Channarayappa
14.	O.S.	690/13	- M. Prema V/s. Muniyappa
15.	O.S.	1618/06	- Kempamma V/s. Ammayamma
<b>New Suits - Plaintiff/Defendants Name</b>			
16.	O.S.	561/20	- Sharadamma V/s. Gowrachari
17.	O.S.	563/20	- Nagesh V/s. Akkayamma
18.	O.S.	565/20	- Kalavathi V/s. Munivenkatamma
19.	M.C.	29/20	- K. Ashoka V/s. Sudha
20.	R.A.	14/20	- Jayalakshmi V/s. Munaiah

  
I Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 27-08-2020**

<b>MORNING SESSSION CIVIL AND CRIMINAL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. O.S.644/2019 ACJ 2. O.S.295/2020 3. O.S.171/2020 4. O.S.170/2020 ACJ 5. P.C.R.142/2015 6. C.C.381/2017 7. C.C.3413/2020 8. C.C.3487/2020 <b><u>ORDERS</u></b> 9. P.C.R...../20 (Devaraju Gupta) ACJ 10.CR.70/20 (Chikkajala Traffic P.S)	<b><u>HEARING</u></b> 1. Cr.51/2020 (Vijayapura P.S) 2. Cr. 80/2020 (Vijayapura P.S) 3. Cr.102/2020 (Devanahalli P.S) 4. CR.29/20 (Channarayapatna P.S) 5. CR.58/2020 (Devanahalli.P.S) <b><u>SETTLEMENT</u></b> 6. C.C.3268/2019 <b><u>NEW SUIT</u></b> 7. O.S.351/2020 (Chikkamuniyappa) 8. O.S.352/2020 (V.R.Krishnappa) 9 .O.S.353/2020 (Jayaramaiah ) 10. O.S.354/2020 (B.R.Manjunath)

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by the Hon'ble High Court of Karnataka.